

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 14(ND)12
CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.08.2016**

NAME OF THE COMPANY: M/s. Vyas Aqua Products Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	VAIBHAV MIRG(ADV)	Advocate	Respondent-2	Viv.
2.	Kamal Ladsone	Defence for	Respondent	Kamal Ladsone
3.	Mr. Jayant K. Mehta	Advocate	Petitioner	J Mehta
4.	Ms. Suvani Bhargat	Proxy counsel	Petitioner	SB

ORDER

Pleadings in the case are complete. Original Will may be produced in
Court by the Petitioner.

To come up on 3.10.2016.

Sd/-

(Ina Malhotra)

Member (Judicial)

Sd/-

(R. Varadharajan)

Member (Judicial)